

8

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.319/9/HDB/2018
NAME OF THE COMPANY	Trivista Steel & Power Pvt Ltd
NAME OF THE PETITIONER(S)	Speed Roadways Pvt Ltd
NAME OF THE RESPONDENT(S)	Trivista Steel & Power Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sharad singhi	Advocate	9248555914	Sharad
G-SAGADISH	11	1	Sharad

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Manoj Reddy	*		Manoj Reddy

ORDER

Counsel for Operational creditor is present.

Counsel for corporate Debtor is present.

Again Counsel for Corporate debtor requested time for filing reply/counter.

Time extended on cost of Rs.500/-.

List the matter on 12.10.2018.

Member(Judl)

Pavani